

DIVISION BENCH
COURT - I

S-17

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/37(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES JHARKHAND VS SHASHIDHAR CONSTRUCTIONS & CARRIERSPRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr.Ajay Chaubey,Adv.] For the petitioner
Ms.P.Panja,Adv.]

O R D E R

1. Ld.Counsel for the petitioner present.
2. Registry is directed to issue notice to the Respondent by speed post and email and place tracking information on record.
3. Reply affidavit if any be filed by the Respondent within two weeks thereafter.
4. Post the matter for arguments on **26/06/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**